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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : IND/1623/ (IB)/CB/2017
NAME OF THE APPLICANT : HALDIA COKE AND CHEMICALS PVT LTD
UNDER SECTION : 10 RULE 7 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

V. SURESH

For Applicant



A. Radha (for S. Sathiyanaarayanan)

for Bank of Baroda

A. Radha

N. SIVABALAN.

For Corporation Bank.

N. S.

Surojeet Singh

Union Bank of India



CT. on V. R. V. G. APPAN

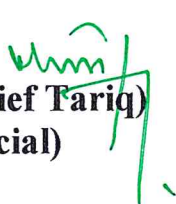
AXIS Bank



Dy. Vice President

ORDER

Counsel for both the parties present. At the request of intervener, time is enlarged. Put up on 06.06.2017 at 02.30 P.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)